PAUSA 16, 1897 (SAKA)

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATO-MIC ENERGY, MINISTER OF ELEC-TRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): I only want to say that we also share the sense of shock and anxiety. I have no objection to having a discussion here. It is up to you, Sir, to decide the time.

MR. SPEAKER: When the notices come, I will consider them.

SHRI SAMAR MUKHERJEE (Howrah): Sufficient time must be allowed.

SHRI S. M. BANERJEE (Kanpur): Time should be allotted by the Business Advisory Committee.

ELECTION TO COMMITTEE

ESTIMATES COMMITTEE

SHRI R. K. SINHA (Faizabad): 1 beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committae vice Shri Muhammed Khuda Buksh died."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the ComDelhi Development 150 (Amdt.) Bill

mittee on Estimates for the unexpired portion of the term of the Committee vice Shri Muhammed Khuda Buksh died."

The motion was adopted.

12.16 hrs.

BETWA RIVER BOARD BILL.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): I beg to move for leave to introduce a Bill to provide for the establishment of a Board for the creation of a reservoir at Rajghat by construction, on behalf of the Governments of Madhya Pradesh and Uttar Pradesh, of a dam on the Betwa river at Rajghat and for the regulation of such reservoir.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Board for the creation of a reservoir at Rajghat by construction, on behalf of the Gov ernment of Madhya Pradesh and Uttar Pradesh, of a dam on the Betwa river at Rajghat and for the regulation of such reservoir."

The motion was adopted.

SHRI JAGJIVAN RAM: 1 introduce the Bill.

DELHI DEVELOPMENT (AMEND-MENT) BILL*

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMA-IAH): I beg to move for leave to introduce a Bill further to amend the Delhi Development Act, 1957.

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